

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-62/2003/ /A

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri R.Lal,  
District & Sessions Judge,  
Karbi Anglong,Diphu.

Dated Guwahati the 9<sup>th</sup> May, 2024.

Sub: Permission for availing Head Quarter leave and Special Leave.

Ref:- Your letter No. DJKA/2024/3930,dtd. 04.05.2024.

Sir,

With reference to the above, I am directed to inform you that your prayer for **Special Leave on 07.05.2024 along with Head Quarter Leave permission, with the official vehicle, from the evening of 06.05.2024 till the morning of 09.05.2024** has been granted. The next senior most Judicial Officer at the Station shall remain in charge of your Court and Office in your absence.

Yours faithfully,

  
**JT. REGISTRAR (VIGILANCE)**

**Memo No.HC.VII-62/2003/4116 /A, dated 09.05.2024**

Copy to:

The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**